COURT-I IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

<u>APPEAL NO. 91 OF 2018 & IA NO. 777 OF 2017</u>

Dated: 19th April, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Vijayanagar Sugar Private Limited Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Anantha Narayana MG

Mr. Shridhar Prabhu Ms. Shivani Jena

Counsel for the Respondent(s) : Ms. Pratiksha Mishra for

Mr. Balaji Srinivasan for R-2

ORDER

Admit. Ms. Pratiksha Mishra takes notice on behalf of Respondent No.2. She seeks four weeks time to file reply. She may file the same on or before 17.05.2018 after serving copy on the other side. Thereafter, rejoinder may be filed within two weeks i.e. on or before 31.05.2018 after serving copy on the other side. Issue notice to other Respondents. Dasti, in addition, is permitted.

List the matter on <u>04.07.2018</u>.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

mk/tpd